CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH

SERVICE TAX APPEAL NO. 53705 OF 2018

(Arising out of Order-in-Appeal No. 911(CRM)/ST/JDR/2018 dated 17.08.2018 passed by the Commissioner (Appeals), Central Excise & Central Goods & Service Tax, Jodhpur, Rajasthan)

Kalya Constructions Pvt Ltd **....Appellant**
Nr. Amit Palace,
Sukhadia Circle, Bhilwara-311001,
Rajasthan

Versus

Commissioner, Central Excise-Udaipur **...Respondent**
Central Goods & Service Tax Commissionerate,
142-B, Sector-11, Hiran Magri, Udaipur

APPEARANCE:

Ms. Kainaat, Advocate for the Appellant
Shri R.K.Maji, Authorized Representative for the Department

CORAM:

HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. P.V. SUBBA RAO, MEMBER (TECHNICAL)

DATE OF HEARING: 22/07/2021

FINAL ORDER NO. 51683/2021

JUSTICE DILIP GUPTA

A certificate in Form-IV has been submitted by the appellant showing full and final settlement of the dues. The appeal is, accordingly, dismissed as withdrawn.

(JUSTICE DILIP GUPTA)
PRESIDENT

(P V SUBBA RAO)
MEMBER (TECHNICAL)

Archana